

**Central Administrative Tribunal  
Ernakulam Bench**

CP(C)/180/00008/2021  
in OA 180/583/2020

Tuesday, the 13<sup>th</sup> day of July, 2021

**CORAM**

**Hon'ble Mr. P.Madhavan, Judicial Member**  
**Hon'ble Mr.K.V.Eapen, Administrative Member**

Johny George  
S/o.Late K.C.George, aged 57 years  
Kalapurackal House, Velloor P.O  
Thottappally, Pampady  
Kottayam – 686 501

Petitioner

(By Advocate:Mr.Judy P.T)

Versus

Deepika Upadhyा  
Age not known, Father's name not known  
Working as Lt. Commander (Admin for Supply Officer-in-Charge)  
Naval Pay Office, SBS Road  
Mumbai – 400 001

Respondents

(By Advocate: Mr.Thomas Mathew Nellimoottil,Sr.PCGC)

The CP(C) having been taken up on 13<sup>th</sup> July, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

**O R D E R (Oral)**

**P.Madhavan, Judicial Member**

Learned counsel for the petitioner present. Counsel for the respondents submits that they had already complied with the directions issued by this Tribunal and an affidavit has been filed along with copy of the order passed before this Tribunal. Hence the C.P(C) is treated as closed.

**(K.V.Eapen)**  
**Administrative Member**

**(P.Madhavan)**  
**Judicial Member**

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**List of Annexures**

Annexure P1 - Certified copy of the order dated 29.1.2021 directing the respondent to consider and pass orders on Annxr-A-22 representation of the petitioner within three months from the date of receipt of copy of the order.

Annexure P2 - True copy of the letter dated 5.2.2021, sent along with OA and order to the respondent and the postal receipt dated 5.2.2021.

Annexure P3 - True copy of the reminder letter dated 24.5.2021, sent to the respondent

Annexure CP R1 - A copy of speaking order dated 22 Jun 2021

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